THIRD CORRIGENDUM FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

PANKAJ PIYUSH TRADE AND INVESTMENT LIMITED

Registered Office: 109, Trinity Building, 261 S.S. Gaikwad Marg, Dhobi Talao, Marine Lines, Mumbai, Maharashtra- 400002,
Tel No 022-22073080, Fax No 022 22073081, E-mail - pp_tradeinvest@rediffmail.com, Website - www.pptinvestment.com.

This Third Corrigendum to the Letter of Offer ('Corrigendum 3') is being issued by Intensive Fiscal Services Private Limited (the 'Manager to the Offer') on behalf of Mr. Vinod Kumar Bansal (the 'Acquirer') in respect of the Open Offer to the equity shareholders of Pankaj Piyush Trade and Investment Limited (the 'Target Company' or 'PPTL') pursuant to and in compliance with Regulation 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. This Corrigendum 3 should be read in conjunction with the original Public Announcement ('PA') appeared on January 31, 2012 (Tuesday), Detailed Public Statement ('DPS') appeared on February 07, 2012 (Tuesday), Corrigendum to the Public Announcement ('Corrigendum 1') appeared on February 07, 2012 (Tuesday) & Second Corrigendum to the Public Announcement/Detailed Public Statement ('Corrigendum 2') appeared on March 30, 2012 (Friday). PA, DPS, Corrigendum 1 & Corrigendum 2 appeared in The Financial Express (English-All Edition), Jansatta (Hindi-All Edition) and Navshakti (Marathi-Mumbai Edition).

The terms used in this Third Corrigendum to the Letter of Offer have the same meaning assigned to them in PA, DPS, Corrigendum 1 & Corrigendum 2 issued earlier, unless otherwise specified.

The Equity Shareholders of the Target Company are requested to note that the Opening of the Offer has been revised from April 16, 2012 to April 23, 2012 and accordingly all pending activities linked with Opening of Offer would be revised:

1) The Revised activity schedule of the company is as follows:

Activity	Schedule as per Letter of Offer		Revised	
	Date	Day	Date	Day
Date of Public Announcement	January 31, 2012	Tuesday	January 31, 2012	Tuesday
Date of Detailed Public Statement	February 7, 2012	Tuesday	February 7, 2012	Tuesday
Corrigendum to Public Announcement	February 7, 2012	Tuesday	February 7, 2012	Tuesday
Second Corrigendum to Public Announcement/Detailed Public Statement	March 30, 2012	Friday	March 30, 2012	Friday
Identified Date*	March 29, 2012	Thursday	April 09, 2012	Monday
Date by which Draft Letter of Offer was filed with the SEBI	February 14, 2012	Tuesday	February 14, 2012	Tuesday
Last date for a Competitive Bid, if any	February 29, 2012	Wednesday	February 29, 2012	Wednesday
Date of receipt of the comments on Draft Letter of Offer from SEBI	March 27, 2012	Tuesday	March 27, 2012	Tuesday
Date by which Letter of Offer has been dispatched to the Shareholders	April 09, 2012	Monday	April 09, 2012	Monday
Last date for Revising the Offer Price / Number of Equity Shares	April 10, 2012	Tuesday	April 17, 2012	Tuesday
Date of announcement containing reasoned recommendation by committee of independent directors of PPTL.	April 11, 2012	Wednesday	April 18, 2012	Wednesday
Date of Advertisement announcing the schedule of activities for the open offer, status of statutory & other approvals, status of unfulfilled conditions (if any)	April 13, 2012	Friday	April 20, 2012	Friday
Date of opening of the Tendering Period	April 16, 2012	Monday	April 23, 2012	Monday
Date of closing of the Tendering Period	April 27, 2012	Friday	May 7, 2012	Monday
Date of post offer advertisement	May 7, 2012	Monday	May 14, 2012	Monday
Date by which the acceptance/ rejection would be intimated and the corresponding payment for the acquired shares and/or share certificate for the rejected shares will be dispatched	May 14, 2012	Monday	May 21, 2012	Monday

** "Identified Date" is only for the purpose of determining the Shareholders as on such date to whom the letter of offer would be mailed. It is clarified that all owners (registered or unregistered) of the Shares of the Target Company (except the Acquirer and Seller who own the shares of the PPTL) are eligible to participate in the Offer any time before the closing of the Offer.*

^The Letter of Offer has been dispatched to the shareholders of the Target Company as on Identified date: March 29, 2012. However, since the opening of the offer has been revised, Identified date also stands revised to April 09, 2012. As per confirmation from the Registrar to the offer, the shareholders on both Identified date are same.

2) The Target Company has appointed Mr. Ankit Agarwal & Mrs. Radha Agaral as Independent Directors on the Board of the Target Company w.e.f April 12, 2012.

All the other terms and conditions remain unchanged.

The Acquirer accepts full responsibility for the information contained in this Corrigendum 3 and also for the fulfillment of its obligations of the Acquirer laid down in the Regulations.

A copy of this Corrigendum 3 will be available at SEBI website at **http://www.sebi.gov.in.**

Issued by Manager to the Offer on behalf of the Acquirer:

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INTENSIVE FISCAL SERVICES PRIVATE LIMITED

Contact Person: Rishabh Jain/Nikesh Jain
131, 13th Floor, C-Wing, Mittal Tower, Nariman Point, Mumbai - 400 021.
Branches- Ahmedabad, Calcutta, Chennai, Indore, Nagpur, Nasik.
Tel.: 022-22870443/44/45; Fax: 022 -22870446; E-mail: rishabh@intensivefiscal.com

Date: April 14, 2012
Place: Delhi

The Financial Express (English, All Edition) + Jansatta (Hindi, All Edition)	16cm X 20cm	@125/-psc	40,000.00
Service Tax :1.85%			740.00
Total Amount			**40,740.00**
NAVSHAKTI (Marathi, Mumbai)	16cm X 20cm	@20/-psc	6,400.00
Service Tax :1.85%			118.00
Total Amount			**6,518.00**